

LOK SABHA
UNSTARRED QUESTION NO. 865
TO BE ANSWERED ON 2ND DECEMBER, 2021

Cut in Petrol and Diesel prices

865. SHRIMATI NUSRAT JAHAN RUHI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the cut in central excise duty of Rs. 5 per litre of petrol and Rs. 10 per litre of diesel announced by the Union Government is only a token reduction and will provide no relief to the people;
- (b) if so, the details thereof;
- (c) whether it is a fact that the central excise alone amounts to Rs. 33 per litre of petrol and Rs. 32 per litre of diesel and this is only a marginal cut which will not lessen the burden of exorbitant fuel price on the economy and the people;
- (d) if so, whether the Government is going to cut more in Central Excise duty on Petrol and Diesel and if so, the details thereof; and
- (e) if not, the reason therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (e): With an aim to reduce the prices of petrol and diesel and give relief to the consumers, the Central Government reduced the Central Excise duty on petrol and diesel by Rs.5 per litre and Rs.10 per litre respectively with effect from 4th November, 2021. Many States/UTs have also reduced VAT on petrol and diesel subsequently. Current rates of central excise duty on petrol and diesel are Rs.27.90 and Rs.21.80 respectively.

x-x-x-x-x